

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.30 of 2012**

**Dated : 12<sup>th</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NHDC Ltd.**

**... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s):**

**Ms. Suparia Srivastava**

**Counsel for the Respondent(s):**

**Mr. G. Umapathy for R-2**

**ORDER**

Post the matter for hearing along with Appeal no. 86 of 2012 on **01.05.2013**. In the meantime, Learned Counsel for the parties are directed to file their respective written notes with regard to question of maintainability.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**mk/av**